

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
SMART IT-SOLUTIONS PRIVATE LIMITED

1.	Name of Corporate Person	Smart IT-Solutions Private Limited
2.	Date of Incorporation of Corporate Person	08/03/2001
3.	Authority Under Which Corporate Person is Incorporated / Registered	Registrar of Companies, Bangalore
4.	Corporate Identity Number / Limited Liability Identity-Number of Corporate Person	U72200KA2001FTC028725
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	Plot No. 270 & 271, Hoarohalli Industrial Area 2 nd Phase, Kanakapura Taluk, Ramanagar District, Bangalore Rural, Bengaluru, Karnataka, India, 562112
6.	Liquidation Commencement Date of Corporate Person	08.06.2026
7.	Name, Address, Email Address, Telephone Number of the Liquidator, and Registration Number of the Liquidator	Kondisetty Kumar Dushyantha No.1, Ashoka Pillar, 5th Floor, 3rd Cross Jayanagar, I Block, Bangalore-560011. e-mail: dushyanthak@gmail.com Tel. No.: 080 26560400 Registration No.: IBBI/IPA-002/IP-N00237/2017-18/10688
8.	Last Date for Submission of Claims	08.07.2026

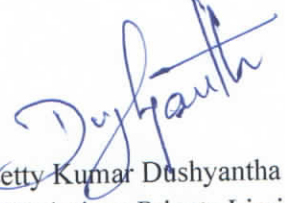
Notice is hereby given that M/s. Smart It-Solutions Private Limited has commenced voluntary liquidation on 08.06.2026.

The stakeholders of M/s. Smart It-Solutions Private Limited are hereby called upon to submit proof of their claims, on or before 08.07.2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post, or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date: 08.06.2026
Place: Bangalore


Kondisetty Kumar Dushyantha
Liquidator of M/s. Smart IT-Solutions Private Limited

